

Financial Assistance to Distilleries through Nationalised Banks

3842. SHRI BHAUSAHEB THORAT: Will the Minister of FINANCE be pleased to state:

(a) the total number of distilleries both in private and public sectors being financed by the Government through the nationalised banks;

(b) how many applications for financial assistance to such units are pending with the nationalised banks;

(c) what amount is likely to be disbursed to each such unit if assistance is extended to them; and

(d) whether financing such units is against the Government's policy of total prohibition as advocated by the Prime Minister?

THE MINISTER OF FINANCE (SHRI H. M. PATEL): (a) to (c). In accordance with the present data reporting system, information desired in the Question is not maintained.

(d) While there is no ban on the establishment of distilleries for the production of industrial alcohol, creation of further capacity for the production of potable alcohol in the distilleries has been banned by the Government.

भोपाल में होटल स्थापित करने और नौका बिहार और जल परिवहन की सुविधाएं देने का प्रस्ताव।

3843. श्री कचरू लाल हेमराज जैन : क्या पर्यटन और नागर विमानन मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या पर्यटन विभाग की प्राय वड़ाने के लिए भोपाल को एक पर्यटन केन्द्र के रूप में विकसित करने हेतु वहां होटलों की स्थापना करने, नौका बिहार और जल परिवहन सुविधाओं की व्यवस्था करने के बारे में एक प्रस्ताव पर विचार किया जा रहा है ; और

(ख) क्या इस सम्बन्ध में राज्य सरकार की ओर से भी कुछ प्रस्ताव प्राप्त हुये हैं, यदि हां, तो उस पर सरकार की क्या प्रतिक्रिया है तथा इस पर कब तक निर्णय किये जाने की सम्भावना है ?

पर्यटन और नागर विमानन मंत्री (श्री पुरुषोत्तम कौशिक) : (क) और (ख) . भारत पर्यटन विकास निगम लिमिटेड का 1978-83 का छठी पंचवर्षीय योजनावधि में भोपाल में 75 लाख रुपये की अनुमानित लागत से एक 50 कमरों वाला होटल स्थापित करने का प्रस्ताव है ।

भोपाल में नौका बिहार तथा जलकीड़ा संबंधी एक प्रस्ताव राज्य सरकार से प्राप्त हुआ है जिसका राज्य योजना पर योजना प्रायोग के साथ विचार-विमर्श करते समय जांच की जाएगी ।

Canalisation of the Import of Dry Fruits from Afghanistan

3844. SHRI AHSAN JAFRI: Will the Minister of COMMERCE, CIVIL SUPPLIES AND COOPERATION be pleased to state:

(a) whether Government have taken a decision to canalise import of fresh fruits from Afghanistan through National Agricultural and Marketing Federation of India;

(b) if so, what will be the distribution policy of NAFED for the Indian importers; and

(c) will it be restricted to establish approved importers only or to all persons?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND CIVIL SUPPLIES AND CO-OPERATION (SHRI ARIF BEG):

(a) Import of fresh fruits from all sources has been canalised through National Agricultural Co-operative Marketing Federation of India Ltd., by Public Notice No. 56-ITC(PN)/78 dated 31st July, 1978.

(b) and (c). Details are being worked out by the canalising agency in consultation with Government.